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Title: Need to ensure funds for projects under MNREGA.

SHRI P.K. BIJU (ALATHUR): Madam Speaker, I would like to raise an important issue regarding MGNREGA workers in our country.

We started this project in 2005 for the better life of rural people in this country. But I am sorry to say that the present Government is going to dismantle the entire project. Now, the Government is not ready to pay wages to the rural people, and more than Rs. 5,000 crore were not distributed till today. In my State of Kerala itself more than Rs. 4,446 lakh were due to the workers in the form of wages.

We passed this Act in 2005; in 2006, we started this in 200 districts of our country; and in 2008, this was completed in all our districts, but now the Government is going to reduce its implementation into little blocks in different States. So, I would like to ask the Government to withdraw such an move and distribute the due amount to the common people including SC, ST, OBC, BPL and poor families who are fully dependent on these wages. They are not getting these wages for the last 4-5 months, and they are collecting money from moneylenders for their living. So, urgent intervention of the Government is required in this regard to disburse money as early as possible. Thank you very much.

HON. SPEAKER:

Shrimati P.K. Sreemathi Teacher,

Shri P. Karuanakaran,

Adv. Joice George,

Shri Jose K. Mani,

Shrimati Ranjit Ranjan,

Dr. Dharamvira Gandhi , and

Md. Badaruddoza Khan are permitted to associate with the issue raised by Shri P.K. Biju,